

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: (HQs)**  
**TIS HAZARI COURTS:: DELHI**

**ORDER**

The following Orderlies/Peons are hereby detained and directed to report to the Office of Central District Legal Services Authority (CDLSA) for National Lok Adalat to be held on 21.08.2022 (Sunday) sharp at 9.30 A.M. at Tis Hazari Courts Complex, Delhi:

S. N.	Name of the official	Desig.	Present place of posting	Mobile No.
1.	Pramod Kumar Jain EC: 90398	Peon	Office Pool, Admn.III, Central, THC	9267963070
2.	Ram Niwas Punia EC: 83041591	Peon	Purchase Cell, Central, THC	7678372087
3.	Sunita Dua EC : 43933693	Peon	Nazarat Branch, Central, THC	9210070837
4.	Raja EC: 50782296	Peon	Office Pool, Admn.III, Central, THC	9958618193
5.	Sumit Kumar S/o Sh. Charanbir Singh(Newly appointed)	Peon	Office Pool, Admn.III, Central, THC	8168207693
6.	Sunil Hooda EC: 84668333	Peon	Office Pool, Admn.III, Central, THC	8816935715
7.	Mayank Kumar Thakur S/o Sh. Narendra Kumar Thakur(Newly appointed)	Peon	Office Pool, Admn.III, Central, THC	9910197066
8.	Satish Prasad Singh EC: 70429278	Peon	Sh. Bhupesh Kumar, Ld. Judge, Family Court, Central, THC	8076393661
9.	Mange Lal Meena EC: 15463119	Peon	Office Pool, Admn.III, Central, THC	9711872115
10.	Amarjeet Singh S/o Jaiपाल Singh(Newly appointed)	Peon	Office Pool, Admn.III, Central, THC	8059102601

*20.8.22*

**(Girish Kathpalia)**  
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

No. 51226 - 239 Admn-III/CDLSA/HQs/Delhi/2022 Dated, Delhi the 20 AUG 2022

**Copy forwarded for information & necessary action to:**

1. Personal Office of the Ld. Principal District & Sessions Judge (HQs), THC.
2. The Secretary, CDLSA, THC, Delhi.
3. Dealing Assistant, Website Committee, THC, Delhi for uploading the said order on the official website of District Court.
4. The Officials concerned for compliance.

*Balbir Singh*  
*20/8/22*

Administrative Officer (J),  
Admn.III, Central  
Tis Hazari Courts, Delhi

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